

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 3330**  
TO BE ANSWERED ON: **06.12.2016**

**Agreements with Research Institutes**

**3330 SHRI DHANANJAY MAHADIK:**  
**SHRI SATAV RAJEEV:**  
**SHRI GAJANAN KIRTIKAR:**

Will the Minister of **CHEMICALS & FERTILIZERS** be pleased to state:

- (a) whether the Ministry of Chemicals & Fertilizers has entered into an agreement with the Agriculture Ministry to market products developed by agri-scientists of Government research institutes ICAR and IARI and if so, the details thereof;
- (b) whether the Government proposes to set up more than 2000 centres, Kisan Suvidha Kendra where seeds, fertilizers, pesticides and soil testing facilities would be made available for farmers and if so, the details thereof;
- (c) whether the Government is in the process of signing an MoU for commercialization and marketing of products developed by scientists and if so, the details thereof;
- (d) whether the Government has any plan to sponsor research programmes on agro-chemicals and if so, the details thereof and
- (e) the benefits likely to accrue to farmers as a result of the above initiatives?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS, SHIPPING,  
ROAD TRANSPORT & HIGHWAYS

**(SHRI MANSUKH L. MANDAVIYA)**

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(a): Madam, there is no such agreement.

(b): In the Union Budget 2016-17, the Hon'ble Finance Minister announced setting up of 2000 model retail outlets by the fertilizers companies in next three years. In compliance of the said Budget announcement, Department of Fertilizers has circulated the guidelines to the fertilizers companies for opening of the model fertilizer retail shops named as Kisan Suvidha Kendra. It is envisaged that Model Fertilizer Retail shops will provide better Agri-inputs and services to the farmers under one roof to improve farm productivity/income. In these shops certain mandatory and optional services which include sale of seeds, fertilizers, pesticides, soil and seeds testing facilities are available and as per report received from various companies, upto November, 2016, more than 1000 of these shops have started functioning.

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(c): ICAR has reported that they have implemented following two guidelines under which commercialization of intellectual properties and services possible from ICAR institutes is done through MoUs with potential external agencies.

1. ICAR guidelines for intellectual Property Management and Technology Transfer/Commercialization (effective from 2<sup>nd</sup> October, 2006); and

2. ICAR rules and Guidelines for Professional Service Functions (Training Consultancy, Contract Research and Contract Service (effective from October 1, 2014)

(d) & (e): Department of Fertilizers has no such proposal.

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